

ITEM NO.301

COURT NO.7

SECTION II-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (CrI.) No(s). 6561/2023

(Arising out of impugned final judgment and order dated 06-04-2023 in BA No. 3590/2022 passed by the High Court Of Delhi At New Delhi)

SATYENDAR KUMAR JAIN

Petitioner(s)

VERSUS

DIRECTORATE OF ENFORCEMENT

Respondent(s)

IA No. 104030/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT AND IA No. 104033/2023 - EXEMPTION FROM FILING O.T.
IA No. 139696/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES AND IA No. 127765/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES AND IA No. 104311/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES AND IA No. 104038/2023 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 12-09-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. N. Hariharan, Sr. Adv.
Mr. Vivek Jain, AOR
Mr. Abhinav Jain, Adv.
Mr. Amit Bhandari, Adv.
Mr. Mohd Irshad, Adv.
M/s Honey Kumbhat, Adv.
Mr. Rajat Jain, Adv.
Mr. Siddhant Sahay, Adv.
Mr. Vaibhav Yadav, Adv.
Mr. Shadan Farasat, adv.

For Respondent(s) Mr. S.v. Raju, A.S.G.
Mr. Mukesh Kumar Maroria, AOR
Mr. Zoheb Hussain, Adv.
Mr. Rajat Nair, Adv.
Mr. Annam Venkatesh, Adv.
Mr. Padmesh Mishra, Adv.
Mr. Sairica Raju, Adv.

UPON hearing the counsel the Court made the following

O R D E R

List the matter on 25th September, 2023.

In the meanwhile, interim bail ordered earlier to continue till then.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(DIPTI KHURANA)
ASSISTANT REGISTRAR